

(2012) 08 P&H CK 0140

High Court Of Punjab And Haryana At Chandigarh

Case No: C.W.P. No. 11627 of 2012 (O and M)

Rohit Pathania

APPELLANT

Vs

Punjab State Power
Corporation Ltd. and
others

RESPONDENT

Date of Decision: Aug. 21, 2012

Hon'ble Judges: Rajesh Bindal, J

Bench: Single Bench

Advocate: Neha Jain, for the Appellant;

Final Decision: Dismissed

Judgement

Rajesh Bindal, J.

Prayer in the present petition is for a direction to the respondents to accept the application filed by the petitioner for the post of Assistant Engineer in terms of the advertisement issued on 10.5.2012. It is not in dispute that last date for submission of application was 6.6.2012.

2. Considering the fact that last date for receipt of the application is already over, no direction can be given to the respondents to entertain the application of the petitioner. Dismissed.